

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 246/2017

EX SEPOY MADAN PRASAD

Appellant(s)

VERSUS

UNION OF INDIA AND OTHERS

Respondent(s)

([HEARD BY: HON. HIMA KOHLI AND HON. RAJESH BINDAL, JJ.])

Date : 28-07-2023 This appeal was called on for pronouncement of judgment today.

For Appellant(s) Mr. Shiv Kant Pandey, Adv.
Mr. Atul Sharma, AOR

Mr. Abhishek, AOR

For Respondent(s) Mr. R. Balasubramanian, Sr. Adv.
Mr. Vinayak Sharma, Adv.
Mr. Rajan Kumar Chourasia, Adv.
Mr. Sachin Sharma, Adv.
Mr. Arvind Kumar Sharma, AOR

1. Hon'ble Ms. Justice Hima Kohli pronounced the Judgment of the Bench comprising Her Ladyship and Hon'ble Mr. Justice Rajesh Bindal.

2. The appeal is dismissed as meritless in terms of the Signed Reportable Judgment. Pending application(s), if any, shall stand disposed of.

(Geeta Ahuja)
Assistant Registrar-cum-PS

(Nand Kishor)
Court Master (NSH)

(Signed Reportable Judgment is placed on the file)